

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP No. 52/CB/2022, IA (Companies Act) No. 78/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Kanak Vidhani -Vs- Aanand Devcon Pvt. Ltd.
Under Section	241-242

For Petitioner (s)

Mr. Jeanie Mohanty, Adv.
 Mr. Anshuman Bal, Adv.
 Mr. Satya Smruti Mohanty, Adv.

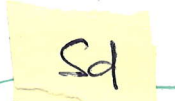
For Respondent (s)

Mr. Lalit Ku. Maharana, Adv.
 Mr. Abhishek Agarwal, Adv.
 Ms. Soumya Mishra, Adv.

ORDER

Ld. Counsel Mr. S. S. Mohanty appears on behalf of the applicant. Ld. Counsel Mr. Abhishek Agarwal appears for respondent. He submits that another advocate on record Ms. Soumya Mishra is indisposed of some illness, therefore, she is unable to appear before this Tribunal today and sought an adjournment. Reply affidavit has already been filed. In consideration of request of the respondent side, matter adjourned to 20.12.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)